

DIVISION BENCH

P-111

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/137(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH JULY 2024

IN THE MATTER OF	GANPATI ENTERPRISES (PROP: PANKAJ KUMAR GUPTA) VS GLOBE STEEL AND ALLOYS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr.Abhidipto Tarafdar,Adv.] For the petitioner
Ms.Binit Kumar, PCS]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. The matter is posted to **19/08/2024**.

Satyajit Roy
(Court Officer)